

Letter issued to
O & A P.B. New
Delhi along with
B'set on 29/11/95

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Counsel to applicant
& respondent,
noted the date
of hearing of
R.P. No. 120/94
held on 28/10/97.

2
20/110

28/10/97

R.P. No. 120/94 in

O.A. No. 720/92.

Mr. B. Dattamurthy, Counsel for
applicant

Mr. S.S. Karkera, for Mr. P.M. Pradhan
Counsel for respondents.

When the Review Petition was taken
up for admission, Mr. Karkera
for respondents makes a submission
that Review D.P.C. was held on

20-7-95 and the applicant
has been promoted w.e.f. 1-10-91

In view of this statement made
on behalf of respondents Counsel

Counsel for applicant does not
press the R.P. Hence R.P. No. 120/94
disposed of as not pressed. No costs.

Order/Judgement despatched
to Applicant/Respondent(s)
on 25/11/97


1/12/97

M.R. Kolhatkar

(M.R. Kolhatkar)
M.A.


(R.G. Vaidyanathan)
V.C.